

Through Fax

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449  
Fax No. – 0651 – 2481116

From:

**Rajesh Kumar Vaish,**  
Registrar (Administration),  
High Court of Jharkhand  
Ranchi

File No. XIX(I)/5/2016-17/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To,

1. Sri Tarun Kumar, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)-I-cum-Secretary, DLSA, Khunti,
2. Sri Madhuresh Kumar Verma, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)-I-cum-Secretary, DLSA, Simdega,
3. Sri Durgesh C. Awasthi, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Saraikela,
4. Sri Sanjay Singh Yadav, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Pakur,
5. Sri Rajendra Kumar Sinha, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Chaibasa,
6. Sri Sanjiv Kumar Verma, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Godda,
7. Sri Ajai Kumar Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Koderma,
8. Sri Soumendra Nath Sikdar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Sahebganj,
9. Sri Sachindra Birua, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Bokaro,
10. Sri Abhas Verma, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Jamtara,
11. Sri Piyush Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Latehar,
12. Sri Sanjay Kumar Dubey, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Dumka,
13. Sri Chaudhary Ahsan Moiz, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Lohardaga,
14. Sri Vijay Kumar Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Chatra

Sub.: - Regarding nomination for attending the "Inauguration of Legal Assistance Establishment at Nyaya Sadan, JHALSA premises and Legal Services Lawyers' Training Programme under NALSA's model Part II" scheduled to be held on 17<sup>th</sup> of June 2017 at Nyaya Sadan, JHALSA Auditorium.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the "Inauguration of Legal Assistance Establishment at Nyaya Sadan, JHALSA premises and Legal Services Lawyers' Training Programme under NALSA's model Part II" scheduled to be held on 17<sup>th</sup> of June 2017 at Nyaya Sadan, JHALSA Auditorium, Near A.G. Office, Doranda, Ranchi – 834002 with a direction to report Sharply at or before 10:30 AM in proper dress.

Accordingly, you are accorded necessary permission to leave the Headquarters for attending the aforesaid training programme.

This is for kind information and needful.

Yours faithfully,  
**Sd/- R.K. Vaish**  
Registrar (Administration)

Memo no. 2487 /Apptt.

dated, the Ranchi 15.06.17

Copy forwarded to the Principal District & Sessions Judge, Khunti / Simdega / Saraikela / Pakur / Chaibasa / Godda / Koderma / Sahebganj / Bokaro / Jamtara / Latehar / Dumka / Lohardaga & Chatra for information and needful / the Member Secretary, JHALSA, Ranchi for information with reference to his letter no. JHALSA/1682 dated 13.06.2017 / the Director, Judicial Academy Jharkhand, Ranchi for information / the C.P.C., E-Courts Project High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website..

  
Registrar (Administration)  
15.06.17